

(d) whether Government propose to open some more post offices in the city of Jind and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARAHARI PRASAD SUKH-DEO SAI): (a) and (b). There is one delivery Head Post Office and five non-delivery Town sub-post offices in Jind City.

(c) No such inconvenience is experienced and there is no complaint regarding late delivery of mails.

(d) No, Sir. There is no justification for more post offices in Jind City.

#### **Legislation for protection of Traditional Fishermen**

\*97. SHRI P. M. SAYEED:

SHRI R. V. SWAMINATHAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the National Forum for Catamaran and Country Boat Fishermen's rights has deplored that a legislation has not yet brought in to protect the rights of 6.5 million traditional fishermen in the country;

(b) if so, whether Government are proposing any legislation to protect and assist the neglected fishermen who contribute 75 per cent of India's fish catch;

(c) if so, when the same is likely to be introduced; and

(d) the steps being considered to help and assist these fishermen?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a): Yes, Sir. The National Forum for Catamaran and Country Boat Fishermen has been pressing for legislation.

(b) and c). Yes, Sir. As the legislation will concern the territorial water it is necessary that such legislation should be enacted by the State Legislatures. The State Governments are being requested accordingly and model bill is also being sent to them.

(d) Pending legislation, guidelines have been sent to State Governments for demarcation of operational zones for fishing vessels of different categories.

#### **Filling up of vacant posts of Lecturers by Delhi University**

\*98. SHRI R. L. P. VERMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Ministry are aware that a number of posts in various categories of Lecturers in Delhi University have been kept vacant for the last two-three years without any valid reasons;

(b) whether it is a fact that though there are adequate number of qualified and eligible candidates for the posts available in Delhi University, the posts have not been filled so far;

(c) if so, the reasons therefor; and

(d) whether it is also a fact that the students are agitating for filling up the vacant posts and if so, what action has been taken or is being taken in the matter?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). According to the policy adopted by the University of Delhi on the advice of the University Grants Commission, posts of lecturers which fall vacant in departments other than those conducting under-graduate studies are proposed to be converted, according to need, into higher positions with a view to strengthening post-graduate and research programmes. Such posts are